

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-07-2021 AT 2.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/989/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Dr.Ravindranath Kancherla & 1 Another
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd & 12
Others
UNDER SECTION : Sec 242 (2) of CA, 2013

ORDER

Learned Counsel Mr. T.K. Bhaskar for the Applicant is present.

Learned Counsel Mr. Arun Karthik Mohan for R1 is present.

Learned Senior Counsel Mr. Rajiv Nayar and Learned Counsel Mr. Abhijinan
Jha for R2 are present.

At the request of the parties, matter is adjourned to **04.08.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)